

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2929
TO BE ANSWERED ON 2ND DECEMBER, 2016**

FINANCIAL ASSISTANCE TO PATIENTS

2929. SHRIMATI MAUSAM NOOR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) details of various schemes operate by the Government to provide financial assistance to patients in the Above Poverty Line (APL) category; and
- (b) whether the Government has decided to relax the ceiling of annual income for including financially backward general category individuals and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): Department of Health & Family Welfare provides financial assistance, to poor patients whose annual family income is less than Rs. 1,25,000/-, under the scheme Health Minister's Discretionary Grant (HMDG).

(b): The ceiling limit of annual family income for eligibility for financial assistance extended under HMDG Scheme has been enhanced from Rs. 1,00,000/- to Rs. 1,25,000/-, with effect from 15-07-2016. As per the existing guidelines financial assistance is granted to the patient - (a) Rs.75,000/-, if the estimated cost of treatment is upto Rs.1,25,000/-; (b) Rs.1,00,000/- if the estimated cost of treatment is above Rs.1,25,000/- and upto Rs.1,75,000/- and (c) Rs.1,25,000/- if the estimated cost of treatment is above Rs.1,75,000/-.